

**National Company Law Tribunal**

**Allahabad Bench**

**Allahabad**

**CP No. 1(ND)/2016**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW  
TRIBUNAL ON 21.04.2017.**

**NAME OF THE COMPANY: M/S Kalia Devi Real Estate Ltd.**

**SECTION OF THE COMPANIES ACT: u/s 241- 244 of the Companies Act,  
2013**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Representation</b>	<b>Signature</b>
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1.

2.

*Order Dated 21.04.2017*

**CP No. 1(ND)/2016: M/S Kalia Devi Real Estate Ltd.**

Counsel for both the parties are not Present. Matter is adjourned to  
8 May, 2017.

  
H.P. CHATURVEDI, MEMBER-JUDICIAL

*Order Dated 21.04.2017*